

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P (IB) No. 349/KB/2017

Present:

Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> December 2017, 10.30 A.M

Name of the Company	Ramsarup Industries Ltd		
Under Section	10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ms. PRAPA GANGULY, ADV. } Icici Bank Ltd. Prop 8/12/17.  
(financial auditor)
1. Ms. Namrata Basu, Adv } For the Corporate Debtor  
Ms. Aparajita Rao, Adv for Respondent Bank (Pegasus) P 8/12/17  
A. Rao 8/12/17
1. Mr Debargha Basu, Adv } ARCL  
Ms. Manjiri Bhuteria, Adv }  
Kuldip Mallik  
Debasri Mallik } Creditor 8/12/17
- Aniketeta Das / IFCI  
Vijaya Bank
- Vaibhavi Pandey — Sri Equipment Finance Limited Vaibhavi  
Adreeta Pandey Adv - IREDA Financial  
adreeta pandey 8/12/17 Creditor

**ORDER**

Ld. Counsel for the corporate applicant as well as Ld. Counsel for the financial creditors, i.e., ICICI, ARCIL, Edelweiss, IFCI, SIDBI, Vijaya Bank, Srei Equipment Finance Limited & IREDA are present.

ICICI, ARCIL, Edelweiss, IFCI, SIDBI & IREDA have filed reply. Ld. Counsel for Vijaya Bank and Srei Equipment Finance Limited submitted that during the course of the day they will file the reply. Rejoinder, if any, may be filed within 7 days from today.

List on 05/01/2018.

8d

(Jinan K.R.)  
Member (J)